

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 81/MP/2019**

Subject : Petition under Section 79(1)(c) and (f) and other applicable provisions of the Electricity Act, 2003, inter-alia, seeking a declaration that the factor/event, namely, direction of Power Grid Corporation of India Limited to re-route the LILO of one circuit of 765 kV D/C Aurangabad-Padghe Transmission Line at Shikarpur GIS, is a Force Majeure event under the TSA dated 24.6.2015 and further seeking extension of time period for achieving the SCoD of the Project under Article 4.4.2 of the TSA and other consequential reliefs.

Date of Hearing : 11.8.2020

Coram : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member

Petitioner : Chhattisgarh-WR Transmission Limited (C(WR)TL)

Respondents : Maharashtra State Electricity Distribution Company Limited (MSEDCL) and 7 Ors.

Parties present : Shri Sanjay Sen, Sr. Advocate, C(WR)TL  
Shri Buddy A. Ranganadhan, Advocate, C(WR)TL  
Shri Raunak Jain, Advocate, C(WR)TL  
Shri G. Umapathy, Advocate, MSEDCL  
Ms. Pavitra Balakrishnan, Advocate, MSEDCL  
Shri Pallav Mongia, Advocate, PGCIL  
Shri Vardaan Bajaj, Advocate, PGCIL  
Shri Sameer Ganju, C(WR)TL  
Shri Bhavesh Kundalia, C(WR)TL  
Shri C. S. Gupta, PGCIL  
Shri V. C. Sekhar, PGCIL  
Shri Arjun Malhotra, PGCIL

**Record of Proceedings**

The matter was heard through video conferencing.

2. Learned counsels for the Petitioner and the Respondents, PGCIL and MSEDCL advanced extensive arguments relying upon the correspondence exchanged between the parties and the provisions of the Transmission Service Agreement and reiterated the submissions made in their respective pleadings.



3. Based on the request of the learned counsel for the parties, the Commission directed the Petitioner and the Respondents to file their written submissions, by 28.8.2020, with copy to each other.
4. Subject to the above, the Commission reserved order in the Petition.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Law)**

